

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:247
ANSWERED ON:21.07.2009
INCLUSION OF LANGUAGES IN EIGHTH SCHEDULE
Gowda Shri D.V. Sadananda

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Sitakant Mohapatra Committee had recommended inclusion of more languages in the Eighth Schedule to the Constitution;
- (b) if so, the details thereof; and
- (c) the status of implementation of the recommendations of the Committee?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAYMAKEN)

(a) & (b): A Committee was set up in September, 2003 under the Chairmanship of Shri Sitakant Mohapatra to evolve a set of objective criteria for inclusion of more languages in the Eighth Schedule to the Constitution of India. The Committee submitted its report in 2004.

(c): The report of the Committee is under consideration in consultation with the departments concerned of the Central Government. No time frame can be fixed for consideration of the demands for inclusion of more languages in the Eighth Schedule.